

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH

O.A. 242/2004

New Delhi this the 6th day of February, 2004

Hon'ble Shri Bharat Bhushan, Member (J).

D.N. Sharma,
6, Surya Nagar, Opposite FCI Godowns,
Goverdhan Road,
Post Office - Krishna Nagar,
Mathura -281 004. ... Applicant.

By Advocate Shri D.N. Sharma.

Versus

1. Union of India through
The Secretary to the Govt. of India,
Ministry of Communication,
(Department of Telecommunication),
Sanchar Bhawan, 20, Ashoka Marg,
New Delhi.
2. The Chief General Manager (Telecom.),
(West), U.P. Circle,
Telephone Exchange, Shastri Nagar,
Meerut (UP).
3. The General Manager,
Telecom. District, Civil Lines,
Mathura (UP). ... Respondents.

O R D E R (ORAL)

Hon'ble Shri Bharat Bhushan, Member (J).

Heard.

2. Present O.A. has been filed by the applicant, on the ground of rejection of his claim of mileage allowance, payable under the TA/DA Rules. Relief claimed in the O.A. is as under:

"(a) that the Respondents may kindly be directed to reconsider the case of payment of mileage allowance bills of the applicant in the light of facts furnished in his representation dated 28.10.2003 and 16.12.2003, made to the Accounts Officer and the General Manager Telecom. District, Mathura, in legitimate settlement of his case.

: 2 :

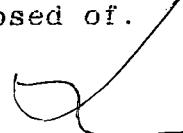
(b) allow any other and further relief which this Hon'ble Court may deem fit and proper in the circumstances of this case in order to safeguard the interests of justice.

and

(c) allow costs of the Application"

3. The learned counsel submits that the applicant has already submitted representations dated 28.10.2003 and 16.12.2003 to the respondents to reconsider his case for payment of mileage allowance, but the same have not been disposed of as yet. Under the circumstances, the present O.A. can be disposed of at this stage by directing respondents to consider the said two representations of the applicant and dispose of the same by passing a detailed, speaking and reasoned order, within a period of two months from the date of receipt of a copy of the order. Ordered accordingly.

4. With this, O.A. stands disposed of.


(Bharat Bhushan)
Member (J)

SRD'